

Minutes of Exim Facilitation Committee (EFC) meeting No. 08/AM-18 dated 16.11.2017 for import of restricted items

Meeting No. 08 of AM-18 of EXIM Facilitation Committee (EFC) was held on 16.11.2017 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Jain, Development Officer, DIPP
- (ii) Shri K.K. Tiwari, Industrial Adviser, D/o Heavy Industry
- (iii) Shri Dharendra Bharadwaj, Technical Officer 'A', DRDO
- (iv) Shri P. Somakumar, Section Officer, M/o P&NG
- (v) Shri Ansh Kumar, Consultant, D/o Pharmaceuticals
- (vi) Shri S.P. Roy, Jt.DGFT, DGFT
- (vii) Shri Rajesh Malhotra, Dy.DG, DGFT
- (viii) Shri Abdul Sadiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 273. The Committee approved 25 cases, rejected 3 cases, closed 29 cases & deferred 216 cases. Further, in the meeting it was also noted that there are complaints of applicants not being informed of the status of their applications. The Committee observed that the minutes of the meeting are being placed on the DGFT's website, www.dgft.gov.in and is in public domain. Applicants may therefore, note the status of their case on the DGFT's website. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Part 12 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020. In view of Trade Notice No. 14 dated 24.08.2017, the committee specified that applications for import of gold dore will not be considered after 01.06.2018 if the refiner does not have BIS license.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee had been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes except in the cases under Ministry of P&NG and import of gold/silver dore.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status
Part-1: Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016 and 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of Llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016 and 11.11.2016.
3.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from D/o AHD&F on 17.08.16



	01/53/8/460/AM17/S-43/IC				
4.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016
5.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016
6.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Comments sought from MOEF(WL) on 07.12.16 Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17
7.	M/s. Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200 nos Laboratory Mice (Mus Musculus) & 200nos of Laboratory Mouse frozen Sperms (Straws)/Mouse Frozen Embryo(vials)	20.46	Approved as recommended by D/o AHD&F vide OM No. 110-109/2016 (NF-T) dated 03.11.2017
RA Bangalore may issue the import authorization to the applicant for import 200 Nos. of mice (Mus Musculus) and 200 Nos. of Mouse Frozen Sperm from USA for a CIF value of Rs 20,46,000/- (USD 30,000) for R & D purpose subject to the conditions mentioned in the D/o. AHD&F OM No. 110-109/2016 (NF-T) dated 03.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
8.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm. D/o AHD&F vide OM dated 03.04.17 again sought additional information from the firm.
9.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from D/o AHD&F on 13.1.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
10.	M/s Sunrise Agro & Seeds, New Delhi	28.12.16	Import of Labeo Bata(Bengali-Bata	--	Comments sought from D/o

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	01/53/8/1056/AM17/S-80/IC		Maach)		AHD&F on 17.2.2017
11.	M/s Tata Memorial Centre, Mumbai 01/53/8/1439/AM17/T-42/IC	17.03.17	10 nos of Live mice 5 Male & 5 Female	2.70	Comments sought from D/o AHD&F on 21.3.2017
12.	M/s. Jose Maria Telleria, Manali, H.P. 01/53/8/0135/AM18/J-4/IC	28.4.17	1 Pet Dog	Nil	Comments sought from D/o AHD&F on 9.5.17
13.	M/s. Hidden Streams, Kottakuppam, T.N. 01/53/8/0004/AM18/H-2/IC	5.4.17	4 nos of Kangal Puppies	1.12	Comments sought from D/o AHD&F on 26.4.17
14.	M/s. Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	4.5.17	4 nos of Grant Zebras	--	Comments sought from D/o AHD&F on 12.5.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
15.	M/s. Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	2.5.17	2 Pairs Goats	.50	Comments sought from D/o AHD&F on 12.5.17
16.	M/s. Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	2.5.17	10 Pairs Goats	2.0	Comments sought from D/o AHD&F on 12.5.17
17.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from D/o AHD&F dated 15.05.2017
18.	M/s. Nootan Fish Company, Bijnor 01/53/8/0114/AM18/N-5/IC	27.04.17	100Nos. of Live Fish Koi	2.00	D/o. AHD&F vide OM No 110-103/2016(NF-T) dated 21.8.2017 has conveyed to the firm that the application is not in the prescribed format as per the revised Sanitary Protocol for import of Ornamental Fishes into India. The Committee decided to close the case.
19.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.55	D/o AHD&F vide letter dated 27.06.17 has sought information from the firm.
20.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from D/o. AHD&F on 01.06.2017

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21.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	D/o AHD&F vide OM dated 19.07.2017 has sought information from the firm.
22.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.0	Comment sought from D/o. AHD&F on 01.06.2017
23.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	D/o. AHD&F vide letter dated 06.07.2017 has sought information from the firm.
24.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from D/o. AHD&F on 20.06.2017
25.	M/s. Southern India Aquatech, Chennai 01/53/8/336/AM18/S-19/IC	26.06.17	Ornamental Fishes	41.73	D/o. AHD&F vide OM dated 02.08.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental Fishes into India. The applicant may make fresh application, if so desire in the prescribed format and therefore, the Committee decided to close the case.
26.	M/s. Water World, Howrah WB 01/53/8/404/AM18/W-3/IC	21.06.17	Ornamental Fishes	54.05	
27.	M/s. I.Z. Aquatic Life, Kolkata 01/53/8/403/AM18/I-14/IC	27.06.17	Ornamental Fishes	53.91	
28.	M/s. Eldhose Benny, Kerala 01/53/8/359/AM18/E-5/IC	09.06.17	Ornamental Fishes	30.82	
29.	M/s. Marine Reef Paradise, Mumbai 01/53/8/358/AM18/M-6/IC	09.06.17	Ornamental Fishes	12.64	Clarification sought from the firm on 13.07.2017. Again sent for comments on 27.10.2017
30.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	
31.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN	6.07.17	2 Orinoco Crocodiles	NA	Comments sought from D/o. AHD&F & MOEF&CC on 14.07.17
32.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 0153/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from D/o. AHD&F & MOEF&CC on 14.07.17
33.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from D/o. AHD&F on 06.07.2017
34.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta,	23.06.17	2 Male & 2 Female Giraffe	.60	Recommended by MOEF vide OM No. 3-46/2017/WL dated 1.09.2017

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	Bangalore 01/53/8/410/AM18/S-27/IC				D/o. AHD&F vide OM dated 19.07.2017 has sought information from the applicant.
35.	M/s. K. Kamala ,IFS, Zoological Gardens, Mysuru 01/53/8/162/AM18/K-7/IC	24.06.17	Zebras (01 Male and 03 Female)	.80	Recommended by D/o. AHD&F vide OM No. 110-102/2016-(NF-T) dated 04.09.17 Comments sought from MoEF&CC on 26.07.2017
36.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought from D/o. AHD&F on 28.07.17
37.	M/s. SA Zoological Centre, Bhubaneswar 01/53/8/541/AM18/S-35/IC	26.07.17	465 Nos. of Live Animals (as per list enclosed)	230	D/o. AHD&F vide letter dated 17.08.2017 has sought information from the firm. Reply received from the firm. Matter being referred to MoEF&CC.
38.	Dr. Shantibhusan Senapati, Bhubaneswar, Odisha 01/53/8/555/AM18/D-13/IC	31.07.17	06Nos. of Live Mice	NA	Comments sought from D/o. AHD&F on 9.08.2017
39.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A29/IC	21.7.17	PET	.59	Comments sought from D/o ADH&F on 21.07.2017
40.	M/s. Swasthik Aquarists, Chennai 01/53/162/Misc/AM18/S-46/IC	23.8.17	Ornamental Fish	86.98	D/o. AHD&F vide OM No. 110-103/2016 (NF-T) dated 26.10.2017 has informed that the application is not in the prescribed format as per the revised sanitary protocol for import of Ornamental Fishes into India. The applicant may make fresh application, if so desire in the prescribed format and therefore, the Committee decided to close the case.
41.	M/s. Sea World Aqua Systems, Trivandrum 01/53/162/Misc/AM18/S-47/IC	23.8.17	Ornamental Fish	45.36	
42.	M/s. Umino Aquarium & Pet Shop, Chennai 01/53/8/577/AM18/U-2/IC	7.8.17	Live Ornamental Fish	145.49	
43.	M/s. Dr. S.D. Mahale, Mumbai 01/53/8/586/AM18/D-16/IC	9.8.17	Live Mice	1.70	Comments sought from D/o. AHD&F on 22.08.2017.

44.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	9.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	As a Gift	Recommended by D/o.AHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017 Comments sought from MoEF&CC(WL)
45.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S-49/IC	23.8.17	500 Nos. of Saanen Goats	37.49	D/o AHD&F vide OM No. 110-108/2017 (NF-T) dated 26.10.2017 has sought information from the firm.
46.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	1.9.17	3500 Nos. of Bovine Semen	24.05	Comments sought from D/O. AHD&F on 04.09.2017
47.	M/s. Shri C. Ravishankar Deputy Conservator of Forests & Executive Director, Sri Chamarajendra Zoological Gardens, Mysuru 01/53/8/569/AM18/C-10/IC	2.08.17	Zebra (Equus Quagga Boehmi)	NA	Recommended by MOEF (WL) vide OM No. 3-41/2017/WL dated 12.10.2017 Comments sought from D/o. AHD&F on 04.08.2017.
48.	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D-18/IC	4.9.17	2 Nos. of Parrots (macaw)	.10	Comments sought from MoEF&CC(WL) & D/o. AHD&F on 04.09.2017
49.	M/s. Maximilian Koch, Jaipur 01/53/162/Misc/AM18/M-24/IC	19.9.17	01 Dog	13 Rupees	Comments sought from D/o. AHD&F on 19.9.2017
50.	M/s. Wg. Cdr. George Antony (Retd), Tata Institute of Fundamental Re, Mumbai 01/53/8/2951/AM18/T-20/IC	10.9.17	04 Mice	4.00	NOC given by D/o. AHD&F vide OM No. 110-105/2016 (NF-T) dated 27.10.2017 has an anomaly which they have been requested to rectify.
51.	M/s. Suven Life Sciences Ltd, Hyderabad 01/53/8/2450/AM18/S-53/IC	11.9.17	60 Nos. of NMRI Mice Male 7-9 Weeks, 60 Nos. of NMRI Mice Female 7-9 Weeks	4.16	Approved as recommended by D/o. AHD&F vide OM No. 110-105/2016 (NF-T) dated 27.10.17
RA Hyderabad may issue the import authorization to the applicant for import 60 nos. of Mice, Male and 60 nos. Mice, Female from USA/UK/France/Italy/The Netherlands for a CIF value of Rs 4,16,031/- (Euro 5403) for R & D purpose subject to the conditions mentioned in the D/o. AHD&F O.M. No. 110-105/2016 (NF-T) dated 27.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					

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52.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.9.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from D/o. AHD&F on 14.9.2017
53.	M/s. Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	28.9.17	1500 Qty Cartons of Birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	29.50	D/o. AHD&F vide OM No. 110- 122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
54.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.8.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	D/o. AHD&F vide OM No. 110- 122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
55.	M/s. Golden Traders, Chennai 01/53/8/5646/AM18/G-27/IC	9.9.17	Ornamental Fish	21.60	Comments sought from D/o. AHD&F on 10.10.2017
56.	M/s. Oceans World, Chennai 01/53/8/5644/AM18/O-2/IC	10.10.17	Ornamental Fish	67.20	Comments sought from D/o. AHD&F on 10.10.2017
57.	M/s. National Centre for Biological Science Tata Institute of Fundamental Research, Bangaluru 01/53/8/4581/AM18/N-25/IC	03.10.17	100 Nos. of Laboratory Mouse Sperm Straws/Mouse Embryo in Cryo Vials., and 200 Nos. Laboratory Mice	21.00	Approved as recommended by D/o. AHD&F vide OM No. 110- 109/2016(NF-T) dated 03.11.2017
RA Bangalore may issue the import authorization to the applicant for import of 200 nos. of mice (Mus Musculus) and 100 nos. of Mouse Frozen sperm/ embryos in cryo vials from UK for a CIF value of Rs 21,00,000/- (GBP 25000) for R & D purpose subject to the conditions mentioned in the D/o. AHD&F OM No. 110-109/2016 (NF-T) dated 03.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
58.	M/s. Wings & Tails, Puducherry	9.10.17	Ornamental Fish	8.78	Comments sought from D/o. AHD&F

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	01/53/8/5638/AM18/W-5/IC				on 10.10.2017
59.	M/s. Your Friends Aquarium, Chennai 01/53/8/617/AM18/Y-3/IC	19.09.17	Ornamental Fish	119.83	Comments sought from D/o. AHD&F on 12.10.2017
60.	M/s. Director, Department of Museums & Zoos Thiruvananthapuram 01/53/8/4191/AM18/D-21/IC	19.09.17	"Exotic Animals" 4 Nos. of Giraffe, 5 Nos. Zebra, 4Nos. of Lion and 2 Nos. of Jaguar	119.83	Recommended by D/o. AHD&F vide OM No. 110-106/2016 (NF-T) dated 26.10.2017 Comments sought from MOEF&CC(WL)
61.	M/s. Raptakos Brett & Co. Ltd, Mumabi 01/53/8/6315/AM18/R-24/IC	11.10.17	06 Nos. of Broodmares (Breed – Thoroughbred Breed)	800.00	D/o. AHD&F vide OM F. No 110-102/2016 (NF-T) dated 07.11.2017 has sought information from the firm
62.	M/s. Sun Pharma Advance Research Company Ltd, Baroda 01/53/8/6489/AM18/S-60/IC	16.10.17	Mice & Rats	887.81	Comments sought from D/o. AHD&F on 25.10.2017
63.	M/s. Globion India P.Ltd, Tamil Nadu 01/53/8/6911/AM18/G-30/IC	17.10.17	6,24,000 OF Bird's eggs, in shell, fresh, preserved or cooked: other fresh eggs; for fertilized eggs for incubatio;of fowls of the species gullus domestius specific pathogen	649.77	Approved as recommended by D/o. AHD&F vide OM No. 110-122/2017 (NF-T) dated 07.11.2017.
RA Coimbatore may issue the import authorization to the applicant for import 6,24,000 nos. of Birds' s eggs, in shell, fresh, preserved or cooked; other fresh eggs: for fertilized eggs for incubation; of fowls of the species Gallus domesticus-SPF from Germany and Spain only for a CIF value of Rs. 6,49,77,120/- (Euro 833,040) subject to the conditions mentioned in the D/o. AHD&F O.M. No. 110-122/2017 (NF-T) dated 07.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Coimbatore.					
64.	M/s. IIT, Kharagpur 01/53/8/4050/AM18/I-17/IC	27.9.17	82 Nos. of Transgenic Mice	14.38	NOC given by D/o. AHD&F vide OM No. 110-105/2016 (NF-T) dated 7.11.2017 has an anomaly which they have been requested to rectify.
65.	Mr. Sukhjot Singh, Westland, USA 01/53/162/Misc/AM18/S-66/IC	30.10.17	2 Nos. of Grey Hound Dogs	.20	Comments sought from D/o. AHD&F on 30.10.2017
66.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from D/o. AHD&F on 31.10.2017

67.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from D/o. AHD&F on 1.11.2017
68.	M/s. Indian Institute of Technology, Kanpur 01/53/8/8236/AM18/I-18/IC	1.11.17	2 Pairs of Transgenic Mice 017616 B6;129X1-Sic19a2<tm1Gelb>Saidj.	2.75	Comments sought from D/o. AHD&F on 3.11.2017
69.	M/s. Aviagen India Poultry Breeding Company P. Ltd, Tirupur 01/53/8/8010/AM18/A-44/IC	31.10.17	30000 Nos. of Aviagen Broiler great Grand Parent Stock Day Old Chicks	1540.1	Comments sought from D/o. AHD&F on 3.11.2017
70.	M/s. Broadacares Stud Farm, Bangalore 01/53/8/8200/AM18/B-16/IC	1.11.17	9 Nos. of Broodmare	200.00	Comments sought from D/o. AHD&F on 3.11.2017
71.	M/s. Neha Bakshi 01/53/8/10579/AM18/N-32/IC	16.11.17	01 No. of pet dog	.075	Comments sought from D/o. AHD&F.

Part-2: Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

72.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
73.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.
74.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW dated 29.09.16 has suggested that in the first instance, the firm may be advised to seek

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					NOC from MoEF & CC. Comments sought from MoEF&CC on 31.03.2017
75.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from MOEF on 02.01.2017 Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17
76.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Comments sought from MoEF on 09.03.2017. Recommended for 1948 MTs by DIPP for vide OM No. 9/15/2017-TSW/70 dated 17.05.17
77.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	8.3.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	Comments sought from MoEF on 15.03.2017 DIPP vide OM No. 9/19/2017-TSW/42 dated 25.08.17 has sought information from the firm.
78.	M/s. ISGEC Hitachi Zosen Ltd., Nodia 01/53/8/1428/AM17/I-47/IC	15.03.17	64 nos of Re-Treated Tyre (For Use in 650MT Hydraulic " in plant movement and Jacking system)	31.93	DIPP vide OM No. 9/19/2017-TSW/42 dated 30.03.17 has sought information from the firm. The firm vide letter dated 06.09.2017 has furnished the reply.
79.	M/s. Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments sought from MoEF&CC on 20.03.2017
80.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	Comments sought from DIPP on 17.07.2017 on the advice of D/o C&PC. DIPP vide OM dated 21.07.17 has suggested that in the first instance

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					the applicant may be advised to obtain NOC from MoEF&CC.
					Comments sought from MoEF&CC on 29.05.17
81.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	Comments sought from MoEF&CC and D/o C&PC on 29.05.17. D/o C&PC has suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 17.07.2017. DIPP vide OM No. 9/43/2017-TSW dated 19.07.2017 has sought information from the firm. The same has been communicated to the firm on 16.08.2017
82.	M/s. Gulati Udyog, Bhilai Chhattisgarh 01/53/8/501/AM18/G-18/IC	17.7.17	34000 MT of used rubber tyre with multiple cuts or single cut or shredded in press baled or loose form	1547.00	Comments sought from MoEF&CC on 19.07.17 Recommended by DIPP vide OM No. 9/47/2017-TSW/112 dated 24.07.2017
83.	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd, Kerala 01/53/8/508/AM18M-14/IC	18.07.17	300 MTs of Used tyre scrap (Pressed & Baled, Multi Cut Shredded)	18.37	DIPP vide OM dated 21/8/2017 has requested for information. The firm vide letter dated 25.10.2017 has submitted the requested information Recommended by MoEF&CC vide OM No. 23-50/2016-HSMD dated 12.05.17 for 1200 MT of used rubber tyres scrap.
84.	M/s. SNR Reclamations Pvt. Ltd, Ludhiana 01/53/8/606/AM18/S-44/IC	1.8.17	2000 MT. Used Butyl Rubber Tubes Scrap with One Cut or multiple	160.00	Comments sought from MoEF&CC on 11.8.2017

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			cuts/baled/shredded/press		Recommended by DIPP vide OM No. 9/62/2017/TSW dated 17.08.2017
85.	M/s. Shree Mangal Radhika Industries, Sonipat, Haryana 01/53/8/603/AM18/S-42/IC	10.8.17	4000 MT of Used Tyres & Tubes Scrap with one cuts or multiple cuts/baled/shredded/press.	320.00	Comments sought from MOEF on 26.07.2017 Recommended by DIPP vide OM No. 9/61/2017/-TSW/125 dated 17.08.2017
86.	M/s. Kohinoor Reclamations, Kathaua, J & K 01/53/3/655/AM18/K-8/IC	21.08.17	4500 MT OF Use Rubber Tyres & Tubes Scrap/ (Multiple Cuts/Shreds/ Press Baled)	202.50	DIPP vide OM dated 07.09.2017 has sought information from the firm. Recommended by MoEF&CC vide OM No. 23-251/2012-HSMD dated 07.07.2017
87.	M/s. Coastal Rubbers, Hyderabad, AP 01/53/8/3756/AM18/C-15/IC	25.9.17	5500 MT. of Used Tyre & Tubes with multiple cuts/press/baled/shredded	171.60	Comments sought from MoEF&CC on 28.09.17 Recommended by DIPP vide OM No. 9-14/2015-TSW dated 09.10.2017
88.	M/s. AP Rubbers Reclaimers Pvt. Ltd, Andhra Pradesh 01/53/8/3755/AM18/A-39/IC	25.9.17	3000 MT. of Used Tyre & Tubes with multiple cuts//baled/shredded/press)	93.60	Comments sought from MoEF&CC on 28.09.17. Recommended by DIPP vide OM No. 9/16/2017-TSW dated 09.10.2017
89.	M/s. Sunflex Recycling Pvt. Ltd, Ahmedabad 01/53/8/5782/AM18/S-58/IC	9.10.17	30000 MTs. Of Used Rubber Tyres Scrap and Tubes Scrap	2400.0	Comments sought from MOEF&DIPP on 11.10.2017 Recommended by DIPP vide OM No. 6/65/2017-TSW/160 dated 23.10.2017.
90.	M/s. Shree Vinayak Enterprise, Ahmedabad 01/53/8/5781/AM18/S-59/IC	9.10.17	30000 MTs. Of Used Rubber / Tyres Scrap and Tubes Scrap	2400.0	Comments sought from MOEF on 11.10.2017 Recommended by DIPP vide OM No, 6/65/2017-TSW/161 dated 23.10.2017.
91.	M/s. Chloride Metals Ltd, Pune 01/53/4864/AM18/C-17/IC	03.10.17	6,000 MTs of Waste Lead Acid Batteries Scrap	4500	Comments sought from MOEF on 18.10.2017

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					DIPP vide OM No. F.No. 9/2/2017-TSW/163 dated 30.10.2017 has sought information from the firm.
92.	M/s. Renishaw Metrology Systems Ltd, Pune 01/53/8/6703/AM18/R-25/IC	16.10.17	40 Nos. of Titanium Powder Tial6V4	21.43	DIPP vide OM No. F.No. 9/68/2017-TSW/164 dated 6.11.2017 has stated that the item is not dealt by them, it may be forwarded to D/o Heavy Industry.
93.	M/s. Sri Sai Solutions, Chennai 01/53/8/4578/AM18/S-57/IC	03.10.17	5000 Pcs. of used Digital Multifunctional Print & Copy Machines	.66	Comments sought from DIPP on 26.10.2017
94.	M/s. Genuine Copier Systems, Delhi 01/53/8/5465/AM18/G-28/IC	9.10.17	5000 Nos. of Old and Used Digital Multifunctional Devices & Printers	576.00	The Committee decided to reject the case in continuation of its consistent policy of not allowing import of second-hand multifunctional devices and printers.
95.	M/s. Atul Automation Pvt. Ltd, Kolkata 01/53/8/6789/AM18/A-41/IC	16.10.17	20000 pcs. of old and used digital Multifunctional Devices and Printers	2638.0	The Committee decided to reject the case in continuation of its consistent policy of not allowing import of second-hand multifunctional devices and printers.
96.	M/s. R.S. Rubber Industries, Bhubaneswar 01/53/8/8209/AM18/R-26/IC	1.11.17	4000 MTs of Used Rubber Tyre With Multiple Cuts/Shredded/Granules /Press Baled	217.60	Comments sought from MOEF on 3.11.2017 Recommended by DIPP vide OM No. F.No. 9/73/2017-TSW dated 10.11.2017 subject to "No objection" from MOEF.

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97.	M/s. Sundaram Industries P. Ltd, Chennai 01/53/8/7278/AM18/S-63/IC	25.10.17	750 MT of Used Industrial Solid Tyres	199.50	DIPP vide OM F.No 9/71/2017-TSW dated 13.11.2017 has not supported the proposal for import of used industrial Solid tyres for the purpose of retreading. The committee decided to reject the case.
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Part-3: Ministry of Steel

98.	M/s. Modern India Con-Cast Ltd, Kolkata 01/53/8/1402/AM18/M-12/IC	21.7.17	50000 MTs of Ferro Manganese Slag	3900.00	In the EFC Meeting NO. 6 dated 21.06.2017, the representative of M/o Steel informed that their NOC will be sent shortly. Accordingly, the committee had given in-principle approval and recommended that the case may be considered on file when NOC is received from M/o Steel. But, NOC from M/o Steel is still awaited.
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Part-4: Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

99.	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments awaited from MoEF&CC. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
100	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from D/o C&PC on 06.04.16
101	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
102	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016. Comments awaited from MoEF&CC.
103	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
104	M/s. United States	22.06.16	5 Litre of 1,1,1,	7.20	Comments sought from

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	Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC		Trichloroethane		D/o C&PC on 04.07.16
105	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16, a copy of application has been again sent to MoEF&CC.
106	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16, a copy of application has been again sent to MoEF&CC.
107	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF and C&PC on 06.12.2016
108	M/s. Saarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
109	M/s. MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF on 8.03.17
110	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF on 29.03.17
111	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial PVC Films of	167.5	Comments sought from D/o C&PC and MoEF on 29.03.17
112	M/s. Syngene International Ltd, Bangalore 01/53/8/422/AM18/S-29/IC	29.06.17	(i) Acetic Anhydride, (ii) Akovaz (Ephedrine Sulfate 50mg/ml) (iii) Ephedrine Sulfate	28.97	Comments sought from D/o C&PC on 11.07.2017
113	M/s Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/563/AM18/G-20/IC	01.08.17	15000 Kgs. of Asahiklin AK-225 (HCFC-225/ca/cb)	48.60	Comments sought from MOEF&CC and C&PC on 9.08.2017
114	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC.

Part-5: Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)

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115	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.4.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.5.17
116	M/s. Allison Transmission India P. Ltd, Kanchipuram 01/53/8/308/AM18/A-18/IC	26.05.17	1 no of second-hand GM 4L80 Transmission	208320	Recommended by DHI vide UO No. 2/12/17/TSW(B) dated 06.10.17 Comments of MoEF are awaited
117	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos. of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm

Part-7: Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

118	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	MoEF&CC vide OM dated 18.01.17 has sought registration certificate of the enterprise for manufacturing fire extinguishers using HCFC-124 under ODS. The Committee decided to close the case as the firm has not furnished the information.
119	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHOLORO-1 FLUOROETHAN E)	53.60	Comments sought from MoEF&CC on 3.4.17 MoEF&CC requested for copy of the application, the same has been sent on 20.11.2017.
120	M/s Ceasefire industries Pvt. Ltd. Pune 01/53/8/193/AM18/C-3/IC	8.5.17	50,000 Kgs of Dichlorotrifluoroet hane (HCFC-123)	326.40	Approved as recommended by MoEF&CC vide OM No. 11/2/2017-OC dated 18.10.17

RA Mumbai may issue the import authorization to the applicant for import of 50,000 Kgs. of Dichlorotrifluoroethane (HCFC-123) from China for a CIF value of Rs 3,26,40,000/- (USD 4,80,000) subject to the conditions mentioned in the MoEF&CC O.M. No. 11/2/2017-oc dated 18.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

121.	M/s. Huntsman International India P. Ltd , Mumbai 01/53/8/327/AM18/H-12/IC	31.05.17	400 MTs of Hydro Chloro Fluro Carbon (HCFC)141 B	1100.00	MoEF&CC vide OM dated 15.6.2017 has sought registration certificate of the enterprise HCFC-141b under ODS Rules. The enterprise has applied for the registration under ODS Rules and
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					the same is under process in MoEF&CC.
122.	M/s. Proton Gases (India) Pvt. Ltd, Panvel. Maharashtra 01/53/8/581/AM18/P-10/IC	08.08.17	400 MT of HCFC 141 B	741.00	MOEF&CC vide OM No. 11/2/2017/-OC dated 25.09.2017 has advised to get registered under ODS. Rules using Form 10A as importer of HCFC-141b for further processing of the case. The Committee decided to close the case as the firm has not furnished the information
123.	M/s. Aarti Industries Ltd, Mumbai 01/53/8/233/AM-18/A-17/IC	17.05.17	59 Kgs of Bromofluoromethane	50.27	Approved as recommended by D/o Pharma vide OM No. 36012/17/2014-Norms dated 12.07.2017 and by MOEF&CC (O) vide OM No. 11/16/2017-OC (Pat-1) dated 16.11.2017.
RA, Mumbai may issue the import authorization to the applicant for import of 59 Kg Bromofluoromethane from USA for a CIF value of Rs 5,027,685.00/- (USD 77700) subject to the conditions mentioned in the MoEF&CC(O) OM No. F.No. 11/16/2017-OC (Part-I) dated 16.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
124.	M/s. Expanded Polymer Systems, Pvt Ltd, Navi Mumbai 01/53/8/4056/AM18/E-12/IC	25.9.17	1000 MTs. Of Dichlorofluoroethane (HCFC-141B)	2310.0	MoEF(O) vide OM No. F.No. 11/2/2017-OC dated 6.11.2017 has conveyed to the firm that it needs to get registered under Ozone Depleting Substances Regulation & control) rules, 2000 and its amendments as importer of HCFC-141b.
125.	M/s. Cipla Limited, Mumbai 01/53/162/Misc/AM18/C1 2/IC	95.9.17	400 Kgs of Bromofluoromethane	387.00	Comments sought from MoEF (Ozone Cell) on 16.10.2017 D/o Pharma vide OM File No.

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					36012/7/2017-PI-Norms dated 2.11.2017 has sought justification from the firm for applying for import of 400 Kg BFM as consumption during 2016-17 was only 20.30 Kg.
126.	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoromethane (Halon 1301 Gas) Recycled	183.40	Comments sought from MOEF&CC (O) on 30.10.2017
127.	M/s. Piramal Enterprises Ltd, Telanagana 01/53/8/6924/AM18/P-21/IC	17.10.17	126 MT TFEC(HCFC R133A)	421.65	Comments sought from MOEF (O) on 1.11.2017

Part-8: Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
128.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF on 31.03.2016.
129.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
130.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
131.	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	6.9.17	01 Crate of Hunting Trophies	1.20	Comments sought from MOEF(WL) on 8.9.2017
132.	M/s. Shri Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	6.9.17	01 Crate of Hunting Trophies	1.59	Comments sought from MOEF(WL) on 8.9.2017
133.	M/s. A&S Creations, New Delhi 01/53/8/559/AM18/A-30/IC	11.7.17	3 Nos. of Night Vision Binocular Tracker 3x42	.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802 /M/17 dated 24.08.2017 Comments sought from MoEF&CC on 09.08.17
134.	M/s. Shri Abhimanyu Singh, Indore	14.9.17	04 Nos. of Stuffed Animals (Taxidermy)	1.78	Approved as recommended by

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	01/53/8/2738/AM18/A-36/IC				MoEF&CC(WL) vide OM No. 3-63/2017/WL dated 31.10.2017
RA Bhopal may issue the import authorization to the applicant for import of 04 nos. of Stuffed Animals (Taxidermy) from South Africa for a CIF value of Rs 1,78,501/- (USD 2,746) subject to the conditions mentioned in the MoEF&CC(WL) O.M. No. 3-63/2017/WL dated 31.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bhopal					
135	M/s. Shri Ranvijay Singh, Jodhpur 01/53/8/1900/AM18/R-21/IC	5.9.17	15 Nos. of Taxidermy Animal Mounts	5.60	Comments sought from MoEF&CC(WL) on 12.9.2017
136	M/s. Raizada Exports, Delhi 01/53/8/2086/AM18/R-23/IC	6.9.17	1000 MT of Kuth (Saussurea Lappa)	3300	Comments sought from MoEF&CC(WL) on 18.9.2017
137	M/s. Aishwarya Katoch, New Delhi 01/53/8/3364/AM18/A-38/IC	20.9.17	11 Nos. of Taxidermy Animal Mounts	3.71	Comments sought from MoEF(WL) on 28.9.2017
138	M/s. Wildlife Institute of Inida, Dehradun 01/53/8/4583/AM18/W-4/IC	03.10.17	06 Nos. of GPS Collar	27.74	Comments sought from MOEF (WL) on 10.10.2017
139	M/s. Hi Tech Advance Products, Indore 01/53/8/6252/AM18/H-20/IC	13.10.17	4 Sets of Veterinary Equipment/Tranquilizer/CO2	9.30	Approved as recommended by MOEF&CC vide OM No 3-65/2017/WL dated 10.11.2017
RA Indore may issue the import authorization to the applicant for import of 04 Set of Veterinary Equipment / Tranquilizer/CO2 –Injection Rifle and accessories as in the MoEF&CC(WL) O.M. No. 3-65/2017/WL dated 10.11.2017 from Denmark for a CIF value of Rs 9,30,834.56/- (Euro 11,956.77) subject to the conditions mentioned in the MoEF&CC(WL) O.M. No. 3-65/2017/WL dated 10.11.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore					
140	Mr. Rajat Singh Shekhawat, Jaipur 01/53/8/8198/AM18/R-27/IC	1.11.17	01 no. of Stag Head with Horn Trophy	.90	Comments sought from MOEF&CC (WL) on 3.11.2017
141	M/s. Principal Chief Conservator of Forests (Head of Forest Force) Guntur, Andhra Pradesh 01/53/8/7239/AM18/P-23/IC	24.10.17	250 Nos. of Guns of SKU No. 31046 M88 Security 12GA Shotgun, 20"Barrel, Syn Stock, Bead Sight, Blue	40.90	Comments sought from MOEF&CC (WL) on 3.11.2017

Part- 9: D/o Heavy Industry (DHI)					
142	M/s. Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.3.17	100 MTs of Tungesten Scrap	1500.0	D/o Heavy Industry has sought information from the firm. The same has been communicated to the firm.
143	M/s. Volkswagen Group Sales India P. Ltd, Mumbai	05.07.17	1754 Nos. of car parts of Porche	3681.42	D/o Heavy Industry has sought information from the firm. The reply of the



	01/53/8/445/AM18/V-6/IC				firm has been received and forwarded to D/o. Heavy Industry on 26.10.2017
144.	M/s. Cummins Technologies India P.Ltd, Pune 01/53/8/7026/AM18/C-18/IC	24.10.17	01 no. of Used Telemetry Shaft & Wheel	.04	Comments sought D/o Heavy Industry on 26.10.17 Recommended by DIPPS vide OM No. 9/69/2017-TSW dated 6.11.2017

Part-10 (A): Ministry of Home Affairs (MHA)-Prov. Division

145.	M/s. National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15. The Committee decided to close the case as it is pending for a long time and no comments have been received from MHA.
146.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
147.	M/s. DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide OM dated 01.08.2017 has informed that the representative of ITBP has informed that the subject item has already been procured. However, ITBP has been advised to confirm in this regard. The Committee decided to close the case as no reply has been received from ITBP.
148.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
149.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simulation Systems	343.25	Comments sought from MHA on 24.11.2016
150.	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
151.	M/s. Alpha Design Technologies Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
152.	M/s. Tonbo Imaging India Pvt. Ltd. , Bengaluru	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017

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	01/53/8/1185/AM17/T-35/IC				
153.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA.
154.	M/s. National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.4.17	8 set of Multipurpose Long Range Surveillance Camera	337.42	Comments sought from MHA 1.5.17
155.	M/s. National Security Guard, New Delhi 01/53/8/321/AM18/N-8/IC	26.05.17	1 SIG 7167.62 NATO Semi 16 inch and 1MPX 9mn,8 Inch Autor	3.92	Comments sought from MHA on 01.06.2017
156.	M/s. National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	05.06.17	2 Set of Multipurpose Long Range Surveillance Camera	84.35	Comments sought from MHA on 07.06.2017
157.	M/s. National Security Guard, New Delhi 01/53/8/370/AM18/N-11/IC	12.06.17	Spare parts of Pistol Beretta and spare parts of 12 Bore SPAS Gun as per Appx-A	.97	Approved as recommended by D/o. MHA vide OM No. V-11026/77/2017-Arms dated 30.10.2017
CLA New Delhi may issue the import authorization to the applicant for import of Pistol Beretta and spare parts of 12 Bore SPAS Gun from Italy for a CIF value of Rs 97,549/- (Euro 1,389.79) subject to the conditions mentioned in the MHA O.M. No. V-11026/77/2017-Arms dated 30.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
158.	M/s. ND Importers, New Delhi 01/53/8/387/AM18/N-14/IC	15.06.17	Blank Gun and Blank Cartridges	44.99	Comments sought from MHA on 20.06.2017
159.	M/s. Pahwa Manufactures, Sitapur 01/53/8/366/AM18/P-2/IC	12.06.17	3000 Kgs. of CBS -3 Powder (Propellant)	32.63	MHA vide OM No. F.No. V-11026/82/2017-Arms dated 10.11.2017 has stated that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central government in MHA. Moreover, as per Arms Rules, 2016 Schedule II, Category 7 (a) for sale, transfer or test, a license in form VIII is mandatory, the competent authority of which is State Government concerned. For import an application in Form A-10 as per the Arms Rules 2016 is also required to be submitted in MHA. MHA has requested to direct the applicant to submit the technical details of the items

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					to be imported and apply as per the rules/provision mentioned above. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
160	M/s. Seena Gupta , Jaipur 01/53/162/Misc/AM18/S-24/IC	10.06.17	1 Digital Flying Camera	1.19	Comments sought from MHA on 16.06.2017
161	M/s. National Security Guard, New Delhi 01/53/8/397/AM18/N-18/IC	19.06.17	28 Nos. of Multi Grenade Launcher with accessories, spares and gauges (as per Appx-A)	106.46	Approved as recommended by MHA vide OM NO. V-11026/60/2017-Arms dated on 30.10.2017
CLA New Delhi may issue the import authorization to the applicant for import of 28 nos. of Multi Grenade Launcher alongwith accessories, spares and gauges from South Africa for a CIF value of Rs 1,06,46,472/- (USD 1,65,858.73) subject to the conditions mentioned in the MHA O.M. No. V-11026/60/2017-Arms dated 30.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
162	M/s. Medical Sensors India Pvt .Ltd, Bangalore 01/53/162/Misc/AM18/M-13/IC	14.07.17	25 Nos . of Night Equipment 100 Nos. of 24 GHZ Radar for Speed Monitoring	131.30	Comments sought from MHA on 28.07.17
163	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/11/IC	24.07.17	01 Nos. of X-Band Radar Transponder	3.50	MHA(IS-II Division) vide OM No V-11026/106/2017-Arms dated 30.10.2017 has informed that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State Government concerned. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
164	M/s. General Manager (Airport Systems), Airport Authority of India , New Delhi 01/53/8/648/AM18/G-22/IC	21.8.17	18 Nos. of Water Jet Disrupter Model : WJD-1	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by

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			including 720 Nos. of Cartridges		PM Division of MHA.
165	M/s. Elcome Integrated System P. Ltd, Mumbai 01/53/8/1903/AM18/E-10/IC	5.9.17	03 Nos. of Nautoscan NX, 25 Kw X-Band up, with 8ft. Antenna Complete with all Accessories & 03 Nos. of Nautoscan Nx, 30 kw X-Band up, with 12 ft. Antenna complete with all accessories	145.25	Comments sought from MHA on 8.9.2017. The application has been forwarded to DRDO on 16.11.2017 as suggested by MHA vide OM dated 22/9/2017.
166	M/s. Secured Lines, Thane(w) 01/53/8/1234/AM18/S-50/IC	28.8.17	88 Nos. of Handheld Thermal Imaging Device	NA	MHA(IS-II Division) vide OM No. V-11026/104/2017-Arms dated 22.09.2017 has informed that for import of these arms and ammunition, a licence in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State Government concerned. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
167	Mrs. Amandeep Kaur Dhawan, New Delhi 01/53/8/3697/AM18/A-40/IC	25.09.17	03 Nos. of 357 Sigpistol	3.90	MHA vide OM No. F.No. 11026/141/2017/Arms dated 9.11.2017 has informed that for import of these arms and ammunition a license in Form X is mandatory, the licensing authority of which is Central government in the M/o Home Affairs, moreover, it is to say that as per Arms Rules, 2016 Schedule II Category 7 (a) for sale transfer or test, a license in Form VIII is mandatory, the competent authority is the State Government concerned. For import license an application in form A 10 as per the Arms Rules, 2016 is

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					also required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
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Part-10 (B) Ministry of Home Affairs (MHA)-IS Division

168	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	MHA vide letter No. V-11026/131/2016 dated 7.11.2017 has conveyed to the firm that the after examination, it was found that the proposal is not in accordance with the new Arms rules 2016, therefore, this proposal was returned to DGFT with the direction to resubmit the proposal in accordance with the Arms Rules, 2016. MHA has requested the applicant to submit the proposal through DGFT duly complete in accordance with the Arms Rule 2016. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
169	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
170	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol. 177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	MHA vide OM No. V 11026/139/2016-Arms dated 25.03.2017 has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
171	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	MHA has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.

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172	M/s. JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	MHA vide OM No. F.No. 11026/122/2016-Arms dated 4.11.2017 has conveyed to the firm that in Arms Rule, 2016 Schedule II, Category 9(a) it is mentioned that for import of arms and ammunition a license in Form X is mandatory, the licensing authority for which is Central government in the M/o Home Affairs. Moreover, it is to say that as per Arms Rule 2016 Schedule II, Category 7 (a) for sale, transfer or test, a license in Form VII is mandatory, the competent authority of which is State government concerned. Rule 84(2) of Arms Rule, 2016 also about a valid dealership license. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
173	M/s. VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	Comments sought from MHA 06.01.2017
174	M/s. Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	09.01.17	674 nos of Arms & Ammunition	20.19	MHA vide OM No. F.No. 11026/21/2017-Arms dated 14.11.2017 has conveyed to the firm that for import of these arms and ammunition, License in Form X is mandatory. The licensing authority in this case is MHA. Moreover, as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a license in Form VIII is also mandatory. The competent authority in this case is the concerned State Government. It may also be noted that for import of license an application in form A-10 as per the Arms Rules, 2016 is required. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
175	M/s. Dinex India Pvt. Ltd. , Dehradun 01/53/8/1194/AM17/D-18/IC	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	MHA vide OM No. V-11026/15/2017-Arms dated 27.10.2017 has informed the firm that for import of these arms and ammunition, a

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					licence in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State Government concerned MHA. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
176	M/s. Kraska Zone Trading P. Ltd, Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.3.17	105400 "Paintball Markers	505.08	MHA vide OM No. 11026/28/2017-Arms dated 23.06.2017 has informed that as per Schedule of the Arms Rules ball guns having muzzle energy less than 90 m/s or less than 300 ft/s (300 fbs) do not fall under the category of arms, however, as per rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorised arms or ammunition dealers/air weapon dealers having dealer licence in Form VIII A From competent authority concerned. The Committee decided to examine the case on file.
177	M/s. Ankur Flourides, Ghaziabad 01/53/8/1376/AM17/A-74/IC	6.3.17	Import of Arms & Ammunition	56.07	MHA vide OM No. 11026/27/2017-Arms dated 19.09.2017 has informed that comments of Central Agency have been sought and examined in accordance with existing rules provision. MHA has further requested DGFT to clarify whether the firm is still interested in the proposal. Further, it is to mention that for import of arms and ammunition, a licence in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent

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					authority of which is State Government concerned. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
178	M/s. Narendra Explosives Ltd. , New Delhi 01/53/8/0019/AM18/N-3/IC	10.4.17	Import of Arms & Ammunition	5.25	MHA vide OM No. V-11026/40/2017-Arms dated 22.09.2017 has informed that for import of these arms and ammunition, a licence in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State Government concerned. MHA vide OM dated F.No.V-11026/40/2017-Arms dated 9.11.2017 reiterating the above has conveyed to the firm that it may get a copy of Form-VIII held by the company for further processing the matter. An application in form A-10 as per the Arms rules, 2016 is also required to be submitted by the applicant in MHA. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
179	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.17
180	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
181	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA

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182	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
183	M/s. National Security Guard, New Delhi 01/53/8/396/AM18/N-17/IC	19.06.17	829 Nos. of Pistol glock-19 along with spares and accessories (as per Appx-A)	393.83	Approved as recommended by MHA IS-II Division) Vide OM NO. V-11026/61/2017-Arms dated on 30.10.2017
CLA New Delhi may issue the import authorization to the applicant for import of 829 nos. of Pistol Glock-19 along with spares and accessories from Hong Kong for a CIF value of Rs 3,93,83,661/- (USD 6,01,185.48) subject to the conditions mentioned in the MHA O.M. No. V-11026/61/2017-Arms dated 30.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
184	M/s. Gagandeep Singh Dhawan, New Delhi 01/53/8/405/AM18/G-15/IC	16.05.17	2 Nos. of 357 Sig Pistol with Coversion kit	4.50	Comments sought from MHA (Arms Division) on 11.07.2017
185	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/475/AM18/D-11/IC	11.07.17	288000 Nos. of Primers Hunting Cap Type 29	5.00	Comment sought from MHA (Arms Division) on 26.07.17
186	Addl. Director General Of Police, Operation (OCTOPUS) Anhra Pradesh 01/53/8/568/AM17/A-31/IC	2.8.17	Glock-26 (9x19mm) Pistol (Gen4) each with 9mm Magazine-02. Speed Loader-01 no.- Cleaning Brush-01no. Cleaning Rod-01 no.	.95	Comments sought from MHA (Arms Division) on 4.8.2017
187	M/s. RPM2 Ins, New Delhi 01/53/162/Misc/AM18/R-16/IC	08.08.17	Papperball Anti-Rio Equipment	29.98	MHA (IS-II Division) vide OM No. 11026/80/2017-Arms dated 27.10.2017 has conveyed to the firm that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs, Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7(a) for sale, transfer or test, a licence in form VIII is

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					mandatory, the competent authority of which is State Government concerned. The Committee decided to close the case and consider it when the firm has complied with the directions of MHA.
188	M/s. Pahwa Manufacturers, Sitapur 01/53/8/2495/AM18/P-17/IC	12.9.17	40 Lacs Pcs. Of Primers (INN 616 DFS IND) and, 10 Lacs Pcs. Of Plastic Cases without primer (NEUTRO INTERTE ROSSO 127012)	70.84	Comments sought from MHA(Arms Division) on 12.9.2017
189	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV-20011/13/2017-Prov-I-2584 dated 8.11.2017 has sought certain information from the firm. the same has been forwarded to the firm.

Part-11: Defence Research & Development Organisation (DRDO)

190	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/MoD. The application of the firm has been forwarded to DDP
191	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.8.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP.
192	M/s. Tata Power Company Ltd, Bangalore 01/53/8/6417/AM18/T-25/IC	26.10.17	01 no. of Blighter B422-High Power Ground Surveillance Radar	100.86	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 07.11.2017

RA Bangalore may issue the import authorization to the applicant for import 1 no. of Blighter B422-High Power Ground Surveillance Radar with W20S Antennas Type from UK for a CIF value of Rs 1,00,86,442/- (USD 1,12,071.58) subject to the conditions mentioned in the DRDO letter No. DIC/SCOMET/4802/M/17 dated 07.11.2017 besides other usual conditions of import authorization.

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The enclosures will be sent by e-mail to the applicant and RA Bangalore					
193	M/s. Geo Informatics Consultants P. Ltd , Delhi 01/53/8/6249/AM18/G-29/IC	30.10.17	01 No. of Doppler Radar	26.00	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 10.11.2017
CLA New Delhi may issue the import authorization to the applicant for import 1 no. of Doppler Radar with complete accessories from Canada for a CIF value of Rs 26,00,000/- (USD 40,000) subject to the conditions mentioned in the DRDO letter No. DIC/SCOMET/4802/M/17 dated 10.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
194	M/s. Larsen & Toubro Mumbai 01/53/8/8753/AM18/L-7/IC	06.11.17	Inertial Navigation unit (INU) [as per Annexure to ANF 2M].	15679.36	The representative of DRDO informed that their reply will be sent soon. The Committee agreed that the case may be approved if NOC is received before minutes are finalised. Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 22.11.2017
RA Mumbai may issue the import authorization to the applicant for import Inertial Navigations Units as per Annexure to ANF-2M from UK, France Israel and Belgium for a CIF value of Rs 1,56,79,36,117.39 (USD 2,23,99,087.06) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					

Part-12: Ministry of Petroleum & Natural Gas (M&PNG)

195	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	M/o P&NG vide OM dated 27.06.17 has sought information from the firm, the information received from the firm dated 27.06.2017 has been forwarded to MoPNG on 04.09.2017
196	M/s. Reliance Industries Ltd., Mumbai 01/53/8/1389/AM17/R-40/IC	6.3.17	600 MTs of Isopar L Fluids (Isoparaffinic Hydrocarbons)	414.6	M/o P&NG vide OM dated 18.07.2017 has requested to specify provisions under which DGFT has sought comments of M/o P&NG for importing Isopar L Fluids (Isoparaffinic Hydrocarbons). Reply received from the firm has been forwarded to M/o PNG vide OM dated 24.08.17.
197	M/s. Reliance Industries Ltd. , Mumbai 01/53/8/1388/AM17/R-39/IC	06.3.17	600 MTs of Isopar H Fluids (Isoparaffinic Hydrocarbons)	414.6	M/o P&NG vide OM dated 18.07.2017 has requested to specify provisions under which DGFT has sought comments of M/o P&NG for importing Isopar L Fluids (Isoparaffinic Hydrocarbons). Reply received from the firm has been forwarded to M/o PNG vide OM dated 24.08.17.
198	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon	06.07.17	1824 Kgs. of "CEC-Legislative	5.33	M/o. P&NG vide OM dated 01.08.2017 has sought information from the firm

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	01/53/8/465/AM18/H-14/IC		Fuel RFO2-03 OXY.CON T<0.1% (Euro IV Gasoline)		
199.	M/s. Toyota Kirloska Motor Private Ltd, Karnataka 01/53/8/2802/AM18/T-19/IC	14.9.17	1520 Kgs. of CEC-RF-02-03 (OXY.<0.1) (EURO-IV GASOLINE) & 1700 Kgs. of CEC Legislative Fuel RF-06-03 (EURO-IV Diesel)	10.77	Recommended for approval as recommended by M/o. P&NG vide OM No. P-12019(11)/39/2017-Sup dated 31.10.2017, subject to the approval under para 2.20 of FTP 2015-20.
200.	M/s. Honda Motorcycle & Scooter India P. Ltd, Mumbai 01/53/8/2662/AM18/H-17/IC	13.9.17	1118 Kg. Of CEC-RF-02-03 OXY.<0.1 (EU4 GASOLINE)	7.37	Recommended for approval as recommended by M/o. P&NG vide OM No. P-12019(11)/40/2017-Sup dated 03.11.2017 subject to the condition that HMSIPL should be imported by sea or land route only and not by air, subject to the approval under para 2.20 of FTP 2015-20.
201.	M/s. Honda Motorcycle And Scooter India Pvt. Ltd, Gurgaon 01/53/8/4506/AM18/H-18/IC	3.9.17	CEC-RF-02-03 OXY.<0.1 % (EURO IV GASOLINE)	1.88	Comments sought from M/o. P&NG on 12.10.2017
202.	M/s. Renault Nissan Automotive India Pvt Ltd Kanchipuram, 01/53/08/506/AM18/R-12/IC	17.7.17	4600 Ltr. Of CEC RF-02-03 DRUM 200 L - Gasoline, 1800 Ltr. of UGL E10 EURO 06 CERT D200L- Gasoline, 2600 Ltr. of CEC RF-06-03 DRUM 200 L - Diesel, 800 Ltr. Of DIESEL B	17.49	M/o. P&NG vide OM No. - 12019(11)/69/2017-Sup dated 9.11.2017 has requested the firm to provide the technical specifications of the items proposed to be imported.

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			7 EURO6 cert D200L - Diesel		
203.	M/s. Paramount Polish Processors Pvt. Ltd, Solan HP 01/53/8/6863/AM18/P-22/IC	17.10.17	250 MT of Exssol D40 White Spirit(DEA ROMATIS ED HYDROCARBONS)	163.35	Comments sought from M/o. P&NG 26.10.2017
204.	M/s. Chem Trend Chemicals Co. Pvt, Bangalore 01/53/8/3429/AM18/C-14/IC	20.9.17	360 MT of SPIRDAN E L 1	296.20	Comments sought from M/o. P&NG on 25.10.2017
205.	M/s. Continental Automotive Components(India) Pvt. Ltd, Gurgaon 01/53/8/277/AM18/C-6/IC	12.04.17	(i) 2220Kgs of Gasoline EN 228, Ron 95, Winter (ii) 2535 Kgs of Diesel, EN 590 BO additized 2280 Kg. (iii) Diesel, CEC-RF-11-A-96. (iv) 1092 Kg Diesel, B100(RM E) acc. To EN 14214 and (v) 1092 Kgs of Diesel, Audi Worst Case (FAME)	29.46	M/o P&NG vide OM No. P-19011/34/2015-Sup. Dated 19.9.2017 recommended following fuels: (i) 2220Kgs of Gasoline EN 228, Ron 95, Winter (ii) 2535 Kgs of Diesel, EN 590 BO additized 2280 Kg. (iii) Diesel, CEC-RF-11-A-96. M/o P&NG stated that they are not concerned with the other fuel. The Committee recommended for approval all the five fuels applied for by the firm subject to the approval under para 2.20 of FTP 2015-20.
206.	M/s. Pon Pure Chemical India P. Ltd, Chennai 01/53/8/657/AM18/P-13/IC	23.8.17	2000 MT of EXXSOL D-40	1173.60	M/o. P&NG vide OM No. P-12019(11)/4/2017-Sup dated 10.10.2017, recommended import of the fuel applied by the firm. The Committee decided to ask the firm to intimate who is the actual user and how it has used the previous licenses issued to them.

Part-13: Department of Telecommunications (DoT)

207	M/s. Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited. The
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	24/IC				Committee decided to close the case as the firm has withdrawn their application vide letter dated 11/11/2017.
208	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
209	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1.00	Comments sought from DOT on 15.12.2016
210	M/s. L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017
211	M/s. Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.2.17	1 no of Radar System With Transeivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range – 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought from DOT 15.3.2017
212	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.4.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17

Part-15: Directorate General of Civil Aviation (DGCA)

213.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
214.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
215.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	24.10.16	1 nos of Gyroplane	--	Clarification sought form the applicant on 09.11.2016. Reply is awaited from the firm.
216.	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of	.77	Comments sought from DGCA on 11.11.2016

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			Capa Launcher		
217.	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought clarification from the applicant.
218.	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website.
219.	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 10/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
220.	M/s. Garware Bestretch Ltd, Pune 01/53/8/7457/AM18/G-31/IC	25.10.17	01 no. of Bell 505 Jet Ranger X Helicopter	1055.2	Approved as recommended by DGCA vide letter No. 5-2587/2017-AI(2) dated 26.10.2017
RA Pune may issue the import authorization to the applicant for import of 01 no. of Bell 505 Jet Ranger X Helicopter from Canada for a CIF value of Rs 105,520,000/- (US\$ 1,600,000.00) subject to the conditions mentioned in the DGCA letter No. 5-2587/2017-AI(2) dated 26.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
221.	M/s. Sakura Geoinformation Software Research P. Ltd, Chennai 01/53/8/7485/AM18/S-64/IC	25.10.17	01 no. of UAV Ebee (A Ready to deploy Drone with a Modular Wingdesign)	4.93	Comments sought from DGCA on 30.10.2017
222.	M/s. Interglobe Aviation Ltd, New Delhi 01/53/8/9013/AM18/I-19/IC	7.11.17	Aircraft Parts	554.23	The Committee decided to seek details of utilisation of the previous licenses issued the them before considering the case.

Part-16: Ministry of Textiles (MoT)

223.	M/s. Sri Balaji Steels, Tiruppur 01/53/8/609/AM18/S-45/IC	14.8.17	1000000 Nos. of Used Jute Bags	72.60	Comments sought from M/o. Textiles on 30.08.2017
224.	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.8.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All	70.00	Comments sought from M/o. Textile on 04.09.2017

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			Type's of Technical Textile Waste"		
225.	M/s. Dipen Overseas, Anand (Gujarat) 01/53/8/6880/AM18/D-23/IC	17.10.17	6000 MT of Used Jute Bags	1125.0	Comments sought from M/o. Textile on 30.10.2017
226.	M/s. Ajay Traders Anand Gujarat 01/53/8/6878/AM18/A-43/IC	3.11.17	"1000MT of Empty Used Gunny Sack and Sisal Bag for Recycle"	18.50	Comments sought from M/o. Textile on 3.11.2017

Part-18: Petroleum & Explosives Safety Organization (PESO)

227.	M/s. Indian Explosives Pvt. Ltd., Kolkata 01/53/162/Misc/AM18/I-7/IC	23.05.17	59200 Pcs. Of Detonators	451.32	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.06.2017. However the committee in its meeting No. 4/AM18 has decided to defer the case and to seek utilization details of past licences issued during the last three years. The firm vide letter dated 28.08.2017 has submitted the details of quantity imported but not furnished the names of the firms to whom they had supplied the material. The Committee decided to close the case as reply has not been received from the firm.
228.	M/s. Indian Explosives Pvt Ltd., Kolkata 01/53/162/Misc/AM18/I-8/IC	23.05.17	67200 Pcs. of i-kon TM Detonator	450.10	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.06.2017. However the committee in its meeting No. 4/AM18 has decided to defer the case and to seek utilization details of past licences issued during the last three years. Reply from the firm is awaited. The firm vide letter dated 28.08.2017 has submitted the details of quantity imported but not furnished the names of the firms to whom they had supplied the material. The Committee decided to close the case as reply has not been received from the firm.
229.	M/s. Schlumberger Asia Service Ltd, Mumbai 01/53/8/7544/AM18/S-62/IC	25.10.17	Explosives of different kinds	4430.02	Approved as recommended by PESO vide OM No. E-25(38)132/2016 dated 30.10.2017
RA Mumbai may issue the import authorization to the applicant for import of Explosives of different					

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kinds of Schedule -1 appended to the Explosives Rules. 2008 from USA/Sweden/France/Germany/Czech Republic/DE for a CIF value of Rs 443,026,629/- (USD 7,145,590.80) subject to the conditions mentioned in the PESO letter No. E-25(38)132/2016 dated 31.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part-19: Dept of Pharmaceuticals (DPHARMA)

230.	M/s. Amway India Enterprise Pvt.Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	02.05.17	60 MT of Fish Lipid Oil	600.00	Department of Pharma vide OM No. 36012/03/2017-PI-Norms dated 12.07.2017 has informed that since the product to be imported does not pertain to pharmaceuticals or medical devices, they have no comments in the matter. The firm vide e-mail dated 11.08.2017 has forwarded the copy of Import Permit from Department of Animal Husbandry, Dairying & Fisheries. As decided in the EFC Meeting dated 21.09.17, comments have been sought from M/o Health & Family Welfare, D/o Food & PD and FSSAI on 28.09.17. D/o Food & PD has conveyed on 6.11.2017 that the item is not dealt with by them.
231.	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloriodomethane"	42.70	D/o Pharma vide OM No. 36012/4/2017-PL-Norms dated 28.8.2017 has asked the firm to send the status of utilization of chloriodomethane imported along with CA certified figure regarding consumption of chloriodomethane and production of Loteprednol Etabonate for the last 3 years.
232.	M/s. Cadila Helthcare Ltd., Ahmedabad 01/53/8/235/AM18/C-4/IC	17.05.17	4500 Kgs. of "Theophylline Anhydrous 200 M"	79.31	D/o Pharma vide OM No.3612/1/2016-PI (Norms) dated 14.10.2017 had sought information from the firm. The same has been received and forwarded to D/o Pharma on 15.11.2017.
233.	M/s. Verve Human Care Laboratories, Delhi 01/53/8/1393/AM18/V-9/IC	20.07.17	200 Kgs. of Pethidine HCL	49.50	D/o. Pharma vide OM File No. 36012/08/2015-PI-Norms dated 13.09.17 has informed that being a narcotic drug, requisite quota for import of 100 Kg Pethidine Hydrochloride by the firm has been obtained on 30.03.17. Import of additional quantity will be subject to availability of appropriate permission from the CBN. The comments received from the D/o Pharma

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					has been forwarded to the firm.
234.	M/s. Verve Human Care Laboratories, Delhi 01/53/8/1394/AM18/V-8/IC	20.07.17	50 Kgs. Morpning Sulphate	18.75	Approved as recommended by D/o Pharma vide OM No. 36012/10/2015/-P1 (Norms) dated 20.10.2017
CLA New Delhi may issue the import authorization to the applicant for import of 50 Kg. of Morphine Sulphate from SLOVAKIA (Slovak Republic) for a CIF value of Rs 18,75,000/- (Euro 25,000) subject to the conditions mentioned in the D/o Pharmaceuticals O.M. No. 36012/10/2015-(PI-Norms) dated 20.10.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
235.	M/s. Bakul Pharma Pvt Ltd, Mumbai 01/53/8/2449/AM18/B-11/IC	11.10.17	20,000 Kgs. of 1, 3-Dichloroprpa nol - 2	24.32	D/o. Pharma vide OM File No. 36012/06/2017-PI-Norms dated 03.11.2017 has informed that application of the firm is not complete and in particular the details as per item 16 of Part-B of ANF-2M have not been furnished.
236.	M/s. Metrochem API Pvt Ltd, Hyderabad 01/53/8/5835/AM18/M-27/IC	10.10.17	100000 Kgs. of 2,2,2 Trifluoroetha nol	428.34	Approved as recommended by D/o. Pharma vide OM No. 36012/11/2016-PL-Norms dated 06.11.2017
RA Hyderabad may issue the import authorization to the applicant for import of 100,000 kg. 2,2,2 Trifluoroethanol (TFE) from CHINA for a CIF value of Rs 4,28,34,000/- (USD 6,60,000) subject to the conditions mentioned in the MOEF&CC(WL) O.M. No. 36012/11/2016-PI-Norms dated 06.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
237.	M/s. Farmson Pharmaceutical Gujarat Pvt. Ltd , Vadodara 01/53/8/5454/AM18/F-2/IC	12.10.17	3000 MT of Acetic Anhydride	1863.90	Approved as recommended by D/o. Pharma vide OM No. 36012/3/2016-PL-Norms-Vol.II dated 2.11.2017
RA Vadodara may issue the import authorization to the applicant for import of 3000 MT of Acetic Anhydride from Singapore for a CIF value of Rs 18,63,90,000/- (US\$ 2850000) subject to the conditions mentioned in the D/o Pharma O.M. No. 36012/3/2016-PI-Norms-Vol.II up dated 2.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.					

Part-20: Atomic Energy Regulatory Board

237	M/s. International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB on 26.12.2016. However confirmation from AERB is still awaited. The Committee decided to seek original NOC from the firm.
238	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB on 26.12.2016. However confirmation from AERB is still awaited. The Committee decided to seek original NOC from the firm.
239	M/s. Jasch Industries Ltd. , Delhi 01/53/8/1463/AM18/J-2/IC	28.3.17	5 no. of KR 85 Beta Source 7.4 GBq	4.72	Comments sought from D/o Atomic Energy Regulatory Board on 26.4.17

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			(200mCi)		
240	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4 GBq (200mCi)	20.34	Comments sought from D/o Atomic Energy Regulatory Board on 26.4.17
241	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J- 11/IC	01.08.17	2 Nos. AM- 241, Gamma Source 37 GBq (1000Mci) E64444.	8.32	Comments sought from AERB on 09.08.2017
242	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J- 12/IC	01.8.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi) , AM-241 Gammaource 11.1 GBq (300mCi) C64444, & Source 111 GBq (3000mCi) E64444	43.20	Comments sought from AERB on 09.08.2017

PART-21: Miscellaneous

243	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/ AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
244	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
245	M/s. Insha Traders, Maharajan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Dept. of Agri & Co-operation on 28.09.16
246	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
247	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
248	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N- 25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
249	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S- 82/IC	5.1.2017	1000Mts of Brass Dross, 1000Mts of Zinc ash,	650.03	Comments sought from D/o Fertilizers on 25.1.2017

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			600Mts of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)		
250	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	D/o AHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of D/o AHD&F. D/o AHD&F has suggested to forward the application to Etomology Department of Ministry of Agriculture.
251	M/s. Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.5.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.5.17
252	M/s. Nagory Innovative Arts Pvt. Ltd, Kanpur 01/53/8/25/AM18/N-6/IC	18.05.17	Handicraft items (as per ANF-2M)	11.84	MSME vide OM dated 12.07.17 has informed that the product is not regulated by them and have no comments to offer. The committee in its meeting dated 18.08.2017 has directed to seek comments from MOEF&CC (WL). Comments sought from MoEF&CC (WL)
253	M/s. Madras Security Printers P.Ltd, Chennai 01/53/8/1276/AM18/M-19/IC	28.8.17	12 M.T of Peper for Secutity Printing (95 GSM Sheet Size 423x795MM, 2.5M.T of Security Paper with Watermark and Thread (95 GSM)Sheet Size 595x920mm	18.73	Comments sought from dept. of Economic Affairs on 30.08.2017
254	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.4.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.
255	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	7.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter.

256	M/s. Deol World Book Company, New Delhi 01/53/8/3731/AM18/D-21/IC	16.10.17	250,000 Kgs of old printed books	37.80	Comments sought from M/o HRD on 16.10.2017
257	M/s. Electronics Corporation of India Ltd, New Delhi 01/53/8/7304/AM18/E-14/IC	24.10.17	04 Nos. of Vehicle Mounted RCIED Jammer Model: EC-SVJEE-1100	414,18	Recommended by Cabinet Secretariat (S) vide UO No. 11/16/2016-SS dated 03.11.2017. The committee decided to process the case on file.
258	M/s. Siddhi Vinayak Agri Processing P. Ltd, Pune 01/53/8/7496/AM18/S-65/IC	25.10.17	2000 MT of all kinds of Uncooked Vegetable Potatoes, Frozen including Crisp Potatoes of Lady Rosetta/ Lady Claire Variety	456.00	The committee decided to process the case on file.
259	M/s. Electronics Corporation of India Ltd, New Delhi 01/53/8/9474/AM18/E-15/IC	10.11.17	1500 Nos. of Critical Modules for Room Cell Phone Jammer Model No. EC-SV-JEE-1100	1634.85	Recommended by Cabinet Secretariat (S) vide Ref. No. 11/14/2010-SS dated 10.10.2017. The committee decided to process the case on file.
260	M/s. Electronics Corporation of India Ltd, New Delhi 01/53/8/10642/AM18/E-16/IC	10.11.17	1500 Nos. of Critical Modules for Room Cell Phone Jammer Model No. EC-SJ-555B	1634.85	Recommended by Cabinet Secretariat (S) vide Ref. No. 11/14/2010-SS dated 10.10.2017. The committee decided to process the case on file.

Part 22: Gold & Silver Dore

261	M/s Abans Jewels Pvt. Ltd. , Mumbai 01/53/218/AM18/A-8/IC	11.5.17	10 MTs of Gold Dore Bars	247299.0	The firm has submitted Udyog Aadhar. The firm has consent to operate from SPCB valid till 31/3/2018 showing refining capacity of 1.250 MTs per month. The firm has utilised 1162.70 kg and has placed order for 450 Kgs of gold dore out of 2 MT allotted in the last license. Taking into consideration the fact that the firm has utilized / placed order for 1612 Kgs, the Committee
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					decided to approve 5 MT gold dore.
262	M/s. Paraj Exim, Delhi 01/53/8/192/AM18/P-1/IC	04.5.17	5000 Kgs of Gold Dore Bar	150786.7	The applicant has only imported 123 kg out of 2 MT allocated to them and their license has expired. The applicant may clarify why they were not able to utilise the quantity allotted to them earlier and proof of their refinery's refining capacity.
263	M/s. R.G. Refineries Pvt. Ltd., Rudrapur, U.K. 01/53/162/MISC/AM18/R-3/IC	09.5.17	2000 Kgs of of Gold Dore Bars	530 Crore	The applicant has only imported 454.97 kg out of 2 MTs allocated to them and their license is expiring in January 2018. The Committee decided to defer the case till the applicant has utilised a sufficient qty of the gold dore out of 2 MT allocated to them.
264	M/s. Jalan & Company, Delhi 01/53/162/Misc/AM18/J-13/IC	17.08.17	4 MTs of Gold Dore Bar and 10 MTs of Silver Dore Bar	109000	The firm has submitted copy of BIS License dated 9.12.2016 [IS No.1417: 1999. They were able to import only 6.13336 kg of the 2 MT allowed to them and their license has expired. The firm has submitted reasons for not utilising the last license. The firm has a refining capacity of 7 MT of gold dore annually as per DIC certificate submitted by them. After considering the submission of the applicant, the Committee decided to approve 4 MT gold dore.
265	M/s. LKS Bullion (Import & Export) Pvt. Ltd, Ahmedabad 01/53/8/303/AM18/L-3/IC	24.05.17	1 MT of Gold Dore Bar	24000	The firm has not submitted details of utilisation and the Committee decided to defer the case.
266	M/s. Sonigara Jewellers Private Limited, Pune 01/53/8/329/AM18/S-21/IC	31.05.17	2 MTs of Gold Dore Bar	53000	The firm is applying for the first time and have not submitted NABL certificate. The Committee decided to close the case and consider it when the firm obtains NABL accreditation.
267	M/s. Rail Coach Engineers, Solan 01/53/8/328/AM18/R-7/IC	31.05.17	10 MTs of Gold Dore Bar	251798.98	The firm has submitted copy of Pollution Control Certificate dated 13.7.2015 which has expired. The Committee

					decided to defer the case.
268	M/s. D'bros Jewels Private Limited, Chennai 01/53/8/414/AM18/D-9/IC	23.07.17	2 MTs of Gold Dore Bar	52099.99	The firm is applying for the first time and have not submitted NABL certificate. The Committee decided to close the case and consider it when the firm obtains NABL accreditation.
269	M/s. R.K. Jewels, Rohtak 01/53/8/161/AM18/R-1/IC	03.05.17	2 MT of Gold Dore	47175.93	The firm is applying for the first time and have not submitted NABL certificate. The Committee decided to close the case and consider it when the firm obtains NABL accreditation.
270	M/s. Modison Metals Limited, Mumbai 01/53/8/4200/AM18/M-26/IC	03.10.17	36 MT of Silver Dore	14400.00	The Committee did not consider the case as the application submitted by the firm is incomplete.
271	M/s. Salasar Synthetics, 01/53/8/7242/AM18/S61/IC	23.10.17	10 MT of Gold Dore	245235.00	The firm has submitted DIC certificate showing refining capacity of 30 MT gold dore annually. The firm has consent to operate from SPCB valid till 31/3/2018. The firm has utilised 5656 kg out of 10 MT allotted in the last license and their license has expired. The firm has submitted reasons for not utilising the last license. After considering the submission of the applicant, the Committee decided to approve 5 MT gold dore.
272	Kundan Care Products Ltd, Haridwar 01/53/8/904/AM18/K-11/IC	7.11.17	50.000kgs of Gold Dore Bare	1287202.87	The applicant has only imported 2974 kg out of 10 MT allowed by last import license. The Committee decided to defer the case till the applicant has utilised a sufficient qty of the gold dore out of 10 MT allocated to them.
273	M/s. National Indian Bullion Refinery ACA, Mumbai 01/53/8/9063/AM18/N-31/IC	8.11.17	10 MT of Gold Dore Bar	302390.00	The firm is applying for the first time and have not submitted NABL certificate. The Committee decided to close the case and consider it when the firm obtains NABL accreditation.

5. The Committee noted that applications for import of rice are pending for want of clarifications from Dept. of Food and Public Distribution. Dept. of Food and Public Distribution vide OM dated 24/6/2017

had informed that DGFT may give permission to import upto 500 MT without referring the matter to them. Some clarifications were sought from the Department on this OM. Since the reply from Dept. of Food and Public Distribution is still awaited, the Committee decided to process the cases on file on the premise that each applicant can import 500 MT of special variety of rice in year. The year will mean financial year starting from 1/4/2017.

6. The meeting ended with vote of thanks to the chair.

A handwritten signature in black ink, appearing to be 'Jm' or similar, located below the meeting conclusion text.